

Nomination of cases by Hon'ble the Acting Chief Justice on 02.06.2016

Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
1	Bail – 16650/2016 (Correction Application) with Nomination Application – 185607/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
2	Bail – 14938/2016 (Correction Application) with Nomination Application – 185606/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016
3	Bail – 16257/2016 (Correction Application) with Nomination Application – 185604/2016	Appropriate Court dealing with such matters	Bail Section on 03.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
03/06/2016